CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL (CHENNAI)

Shastri Bhavan, Annexe Building, 1st Floor, 26-Haddows Road, CHENNAI-600006

Court No. : 1 CORAM: Dated :26-04-2023 Time : 10.30

	n'ble Sh. Vasa Seshag	giri Rao, l'echnical N	iemt)er			
S1 No.		APPELLANT	.Vs.	RESPONDENT	REPR	ESENTATIVE	REMARKS
RE	GULAR MATTERS						
1	ST/296/2011	State Bank Of India	Vs.	Commissioner of Service Tax, Chenna		NSS Associates/DR	
2	ST/40683/2013	Hansa Vision Pvt Ltd	Vs.	Commissioner of Service Tax, - Chennai		K. Vaitheeswaran/I R	0
3	ST/40764/2013	Susee Auto Sales And Services Pvt Limtied	Vs.	Commissioner of Central Excise and Service Tax,Madurai		SELF/DR	
4	ST/41183/2013	Lakshmi Travels	Vs.	Commissioner of Service Tax,Service Tax - Chennai		Sri Ram & Co./DR	
5	ST/41653/2013	B B C Foundation Ltd	Vs.	Commissioner of Service Tax,SERVICE TAX - CHENNAI		K. Vaitheeswaran/I R	C
6	ST/41670/2013	Commissioner of Service Tax,Service Tax - Chennai	Vs.	Mgm Entertainments Pvt Ltd		DR/IP	
7	ST/CROSS/42280/2 014	Commissioner of Central Excise and Service Tax,Madurai	Vs.	Dindigul Municipalit	ty l	DR/IP	
	ST/CROSS/42280/2 014						
8	ST/41925/2013	Cp Rajan	Vs.	Commissioner of Central Excise and Service Tax,Salem		Joseph I Advocate/DR	
9	ST/42286/2013	Intimate Fashions Pvt Ltd	Vs.	Commissioner of Central Excise and Service Tax,CHENN III		VMJ Associates/DR	
10	ST/42307/2013	International Clearing And Shipping Agency	Vs.	Commissioner of Service Tax,SERVIC TAX - CHENNAI	CE Y	K. Vaitheeswaran/I R	C
11	ST/42345/2013	Palani Municipality	Vs.	Commissioner of Central Excise and Service Tax,MADUF		R A Associates/DR	
12	ST/42451/2013	Core Minerals	Vs.	Commissioner of GST&CCE (Chennai South)		Swamy Associates/DR	
13	ST/42491/2016	COGNIZANT TECHNOLOGY SOLUTIONS I P LTD	Vs.	COMMISSIONER C GST & CE - CHENN SOUTH-		SELF/DR	

Prepared By

Dy/Asst. Registrar (Appeal Bench)